

NATIONAL COMPANY LAW TRIBUNAL

CUTTACK BENCH
COURT No. 1

ITEM No. 105
CP (IB) No. 52/CB/2022

Proceedings under Section 95 (1) IBC
IN THE MATTER OF:

Punjab National Bank
V/S
Pramod Chandra Rath

.....Applicant

.....Respondent

Order delivered on 24/06/2024

Coram:

Dr. N. V. Ramakrishna Badarinath, Hon'ble Member(J)
Shri Charan Singh, Hon'ble Member(T)

PRESENT:

For the Applicant

Mr. S. Jena, FCS.

For the Respondent

Mr. S. S. Padhy, Adv.

ORDER

Ld. Counsel, Mr. S. S. Padhy, appears for the Personal Guarantor.

Ld. Authorized Representative, FCS, Mr. S. Jena, appears for the RP.

Since these matters are of the year 2022, we direct the PG to get ready without fail on the next date of hearing. If the counsel for PG fails to make submissions on the next hearing date opportunity stands closed.

List the matter on 08.07.2024.

SD/-

Charan Singh
Member (Technical)

SD/-

Dr. N. V. Ramakrishna Badarinath
Member (Judicial)